



**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

O.A. No.61/668/2020

Date of decision: 04.09.2020

...
CORAM: HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J).

Vijay Kumar Sharma, age 44 years, S/o Sh. Madan Mohan
Sharma, R/o Pukharni Akhnoor, Jammu.

... **APPLICANT**

**BY: MR. MUZAFFAR IQUBAL KHAN, COUNSEL FOR THE
APPLICANT.**

VERSUS

1. Union Territory of Jammu and Kashmir through Commissioner Secretary to Government, General Administration Department, Civil Secretariat, J&K Government, Srinagar/Jammu.
2. Director General, Accounts and Treasuries, Finance Department, Jammu.
3. Director, Accounts and Treasuries, Finance Department, Jammu.
4. Jammu and Kashmir Service Selection Board through its Secretary, Railhead Complex, Pananma Chowk, Jammu.

...**RESPONDENTS**

BY: MR. AMIT GUPTA, COUNSEL FOR THE RESPONDENTS.

ORDER (Oral)

...
AJANTA DAYALAN, MEMBER (A):-

1. Counsel for the applicant submitted that this O.A. can be disposed of by directing the respondents to decide his



representation dated 03.10.2019 (Annexure A-VII) seeking counting his past service with pay protection, in a time bound manner.

2. Counsel for the respondents has no objection to the limited prayer of the applicant's counsel.
3. In view of the above, this O.A. is disposed of by directing the Competent Authority amongst the respondents to decide the representation of the applicant dated 03.10.2019 (Annexure A-VII), within a period of six months from the date of receipt of a certified copy of this order.
4. Needless to mention that this order will not be treated as reflection or opinion on the merit of the case. No costs.

(RAKESH SAGAR JAIN)
MEMBER (J)

(AJANTA DAYALAN)
MEMBER (A)

Date: 04.09.2020.

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